## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

## CALCUTTA BENCH

0.A. no. 225 of 1997

Date of Order : 18.07.03.

: Hon'ble Mr. B. P. Singh, Administrative Member Present Hon'ble Mr. N. Prusty, Judicial Member

Sri Jiban Mishra

- VS -

D/o Post

for the applicant

: None.

for the respondents : Mr. S. P. Kar, Counsel

## ORDER

## MR. B. P. SINGH, AM

When the matter was taken up for hearing, none appeared for the applicant even on the second call. However, Mr. S. P. Kar, 1d. counsel for the respondents is present.

From the perusal of the file it is clear that the ld. counsel for the applicant was not present on the last three consecutive occasions. It is thus clear that the ld. counsel for the applicant is not interested in pursuing the matter any further. Therefore, the case is dismissed for default.

MEMBER (J)